

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

I.A.nos. 2 & 3/2016 in Petition(s) for Special Leave to Appeal (C)
No(s). 27617/2015

(Arising out of impugned final judgment and order dated 30/07/2015
in WP No. 51109/2011 passed by the High Court Of Judicature at
Allahabad)

MOHAR SINGH

Petitioner(s)

VERSUS

RAMPAL AND OTHERS

Respondent(s)

(For stay and exemption from filing O.T. and interim relief and
office report)

Date : 11/05/2016 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s)

Mr. S.R. Singh, Sr. Adv.
Mr. Avnish Singh, Adv.
Mr. Ankur Yadav, Adv.
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Dr. Rajeev Sharma, Adv.
Mr. Raghuvir Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Interlocutory application for stay is not pressed.
List the matter in the month of August, 2016.

(Madhu Bala)
Court Master

(Jaswinder Kaur)
Court Master

Signature Not Verified

Digitally signed by
Meenakshi Kohli
Date: 2016.05.12
16:47:28 IST
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